



\$~1(SDB) & 7(SDB)

IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 7594/2018 & CM APPLs. 30022/2018, 41886/2024, 42188-42189/2024, 47142/2024, 48597/2024, 57187/2024, 62545/2024, 69901/2024

COURT ON ITS OWN MOTION Petitioner Through: versus UNION OF INDIA & ORS. Respondents Mr. Ripu Daman Bharadwaj, (CGSC) Through: with Mr. Kushagra Kumar, & Mr. Amit Kumar Rana, Advs. for UOI. (M: 9818030700) Mr. Shailendra Bhatnagar in person. (M: 9811101476) Ms. Puja S. Kalra, Standing Counsel for MCD with Mr. Virendra Singh, Adv. along with Mr. B.K. Sah, EE, MCD. (M: 9312839323) Ms. Privam Mehta. Adv. for Applicant. (M: 9953032272) in C.M APPLNo.47142/2024. Ms. Preeti Sirohi & Mr. Sudhanshu Tiwari, Advs. for Applicant in CM.APPL. 62545/2024. (M: 7838889995) Ms. Sangeeta Bharti, Standing Counsel with Ms. Manya Sharma, Adv. for with Delhi Jal board. (M: 9953092027) Mr. Anuj Chaturvedi, Adv. with Mr. PK Jha, Principal Director, Mr. Pranav for Siroha. LA DUSIB. (M: 9810473166) Mr. Tushar Sannu, (SC) with Mr. Singh Tomar, Adv. Shivraj for

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NDMC.

Ms. Prabhsahay Kaur, Standing Counsel for DDA with Ms. Deeksha L. Kakar, (Panel Lawyer, DDA), Mr. Bir Inder Singh Gurm, Ms. Kavya Shukla, Mr. Rashneet Singh, Advs. with Officers namely Mr. Vishwajeet Gahlot (AD PMUDAY), Mr. Pankaj Gunawat (DD Horticulture), Mr. Vikash (AD Horticulture), Mr. Ashutosh (Executive Engineer), Mr. Mukesh (Chief Engineer), Mr. Gaurav Meena (AE), Nipun (AE). (M: 8858999883)

Mr. Udit Malik, ASC, with Ms. Palak Sharma and Ms. Rima Rao, Advs. for GNCTD. (M: 9839099599)

Mr. Ajjay Aroraa, Senior Advocate with Mr. Tushar Sannu Dahiya and Mr. Vansh Luthra, Advs. for MCD. (M: 9582997768)

Mr. Anuj Aggarwal, Adv. for R-2 & 3. (M: 75818 07399)

Ms Beenashaw N Soni (SC) for MCD along with Ms. Ann Joseph, Adv. (M: 9810046611) (through VC)

2 +

WITH W.P.(C) 9617/2022

..... Petitioners

Through:

versus

COURT ON ITS OWN MOTION

GOVT. OF NCT OF DELHI AND ORS Respondents

Through:

Mr. Anuj Chaturvedi, Adv. with Mr. PK Jha, Principal Director, Mr. Pranav Siroha, LA for DUSIB.

Ms. Sangeeta Bharti, Standing Counsel with Ms. Manya Sharma, Adv. for with Delhi Jal board.

W.P.(C) 7594/2018 and connected matter

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Mr. Ripu Daman Bharadwaj, (CGSC) with Mr. Kushagra Kumar, & Mr. Amit Kumar Rana, Advs. for UOI. Prabhsahay Kaur, Standing Ms. Counsel for DDA with Ms. Deeksha L. Kakar, (Panel Lawyer, DDA), Mr. Bir Inder Singh Gurm, Ms. Kavya Shukla, Mr. Rashneet Singh, Advs. with Officers namely Mr. Vishwajeet Gahlot (AD PMUDAY), Mr. Pankaj Gunawat (DD Horticulture), Mr. (AD Horticulture). Vikash Mr. Ashutosh (Executive Engineer), Mr. Mukesh (Chief Engineer), Mr. Gaurav Meena (AE), Nipun (AE).

Mr. Anuj Aggarwal, Adv. for R-1, 6 to 8.

3 +

WITH

AMITA SACHDEVA & ANR.

W.P.(C) 10480/2024 & CM APPL. 43099/2024

..... Petitioners

Through:

versus

GOVT. OF NCT OF DELHI AND ORS Respondents

Through: Mr. Anuj Chaturvedi, Adv. with Mr. PK Jha, Principal Director, Mr. Pranav Siroha, LA for DUSIB.

Ms. Sangeeta Bharti, Standing Counsel with Ms. Manya Sharma, Adv. for with Delhi Jal board.

4 +

WITH

W.P.(C) 13190/2024 MAHARANI BAGH CO-OPERATIVE HOUSE BUILDING AND WELFARE SOCIETY LTD., & ANR. Petitioners

Through: Mr. A.N. Haksar, Sr. Adv. with Mr. Udayan Jain, Mr. Ranjan Mishra & Mr. Harsh Jaiswal, Advs. (M: 88589 74684)

versus

W.P.(C) 7594/2018 and connected matter

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	UNION OF INDIA& ORS.	Respondents
	Through:	Ms. Hetu Arora Sethi, ASC, GNCTD.
	C	Mr. Anuj Chaturvedi, Adv. with Mr.
		PK Jha, Principal Director, Mr. Pranav
		Siroha, LA for DUSIB.
		Ms. Sangeeta Bharti, Standing
		Counsel with Ms. Manya Sharma,
		Adv. for with Delhi Jal board.
		Mr. Tushar Sannu, (SC) with Mr.
		Shivraj Singh Tomar, Adv. (M:
		9179111905)
		Ms. Prabhsahay Kaur, Standing
		Counsel for DDA with Ms. Deeksha
		L. Kakar, (Panel Lawyer, DDA), Mr.
		Bir Inder Singh Gurm, Ms. Kavya
		Shukla, Mr. Rashneet Singh, Advs.
		with Officers namely Mr. Vishwajeet
		Gahlot (AD PMUDAY), Mr. Pankaj
		Gunawat (DD Horticulture), Mr.
		Vikash (AD Horticulture), Mr.
		Ashutosh (Executive Engineer), Mr. Mukesh (Chief Engineer), Mr. Gaurav
		Meena (AE), Nipun (AE).
		Mr. Anuj Aggarwal, Adv. for R-2.
5	WITH	
+		024 & CM APPL. 4918/2025
	SHAILENDRA BHATNAGAR Pet	
	Through:	Mr. Shailendra Bhatnagar in person.
	versus	
GOVT. OF NCT OF DELHI AND ORS Re		AND ORS Respondents
	Through:	Mr. Anuj Chaturvedi, Adv. with Mr.
		PK Jha, Principal Director, Mr. Pranav
		Siroha, LA for DUSIB.
		Ms. Sangeeta Bharti, Standing
		Counsel with Ms. Manya Sharma,
		Adv. for with Delhi Jal board.
		Mr. Tushar Sannu, (SC) with Mr.
		Shivraj Singh Tomar, Adv. for

W.P.(C) 7594/2018 and connected matter

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NDMC.

W.P.(C) 17064/2024

RAVINDER YADAV

Through:

WITH

..... Petitioners

versus

GOVT. OF NCT OF DELHI AND ORS

..... Respondents

Through: Mr. Anuj Chaturvedi, Adv. with Mr. PK Jha, Principal Director, Mr. Pranav Siroha, LA for DUSIB. Ms. Sangeeta Bharti, Standing

Counsel with Ms. Manya Sharma, Adv. for with Delhi Jal board.

Mr. Anuj Aggarwal, Adv. for R-1&10.

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+

AND

W.P.(C) 8035/2024 & CM APPL. 52659/2024, CM APPLs. 52660/2024, 52780/2024, 52897/2024, 59162/2024, 59163/2024, 59345/2024, 59346/2024, 61322/2024, REVIEW PET. 373/2024 SHABNAM BURNEY Petitioners

Through: Ms Vrinda Grover, Ms Devika Tulsiani, Ms Rupali Samuel & Mr Soutik Banerjee, Advs. (M: 9953585631)

UNION OF INDIA& ORS.

Through:

..... Respondents Mr Avishkar Singhvi, ASC with Mr Kumar Singh, Adv. Vivek for

GNCTD/PWD. (M: 8527586706) Mr Talha Abdul Rahman, Mr Rafid Akhter, Mr Shaz Khan & Mr. Faizan, Advs. for Applicants. (M: 7869375111)

Mr. Anuj Chaturvedi, Adv. with Mr. PK Jha, Principal Director, Mr. Pranav Siroha, LA for DUSIB.

Ms. Sangeeta Bharti, Standing Counsel with Ms. Manya Sharma, Adv. for with Delhi Jal board.

W.P.(C) 7594/2018 and connected matter

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versus





Mr. Tushar Sannu, (SC) with Mr. Shivraj Singh Tomar, Adv.

Ms. Prabhsahay Kaur. Standing Counsel for DDA with Ms. Deeksha L. Kakar, (Panel Lawyer, DDA), Mr. Bir Inder Singh Gurm, Ms. Kavya Shukla, Mr. Rashneet Singh, Advs. with Officers namely Mr. Vishwajeet Gahlot (AD PMUDAY), Mr. Pankaj Gunawat (DD Horticulture), Mr. (AD Vikash Horticulture), Mr. Ashutosh (Executive Engineer), Mr. Mukesh (Chief Engineer), Mr. Gaurav Meena (AE), Nipun (AE).

CORAM: JUSTICE PRATHIBA M. SINGH JUSTICE MANMEET PRITAM SINGH ARORA <u>O R D E R</u> % 27.01.2025

1. This hearing has been done through hybrid mode.

2. List tomorrow i.e. on 28th January, 2025 at 2:30 PM.

PRATHIBA M. SINGH, J.

JANUARY 27, 2025 /dk

MANMEET PRITAM SINGH ARORA, J.